

APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.182 of 2010

Dated : 18th August, 2011.

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

M/s. Raj West Power Limited ... Appellant(s)

Vs

**Rajasthan Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. R.K. Agarwal, Sr. Advocate
Mr. Alok Chaturvedi for R-2 to R-4
Mr. R.K. Mehta for R-1
Mr. David A for R-1
Mr. Antaryami Upadhyay for R-1
Mr. G.k. Sharma, S.S/
Mr. R.C. Sharma RERC**

ORDER

Heard learned Counsel for the appellant. He is directed to file written submissions on or before 27.8.2011 after serving copy on the other side. Thereafter learned Counsel for the State Commission and learned Counsel for the Respondent No. 2 may file their written submissions within one week.

Post the matter for further hearing on 09.09.2011.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK